GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 868 TO BE ANSWERED ON DECEMBER 7, 2023 LOANS UNDER PM-SVANIDHI

NO. 868. SHRIMATI SUNITA DUGGAL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:-

- (a) the number of loans disbursed to beneficiaries under Pradhan Mantri Street Vendor's Atma Nirbhar Nidhi (PM SVANidhi), State/UT-wise, particularly in the State of Haryana since its launch;
- (b) the amount of loan approved for female and people belonging to weaker sections of society such as SC/ST beneficiaries, particularly in the Parliamentary Constituency of Sirsa; and
- (c) whether the Government has some special provisions in place/ planned in regards to above mentioned beneficiaries in terms of repayment of loan and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a): As on 29.11.2023, more than 73.97 lakh loans have been disbursed to 56.24 lakh beneficiaries under Pradhan Mantri Street

Vendor's Atma NirbharNidhi (PM SVANidhi) Scheme. The State/ UTwise details of beneficiaries and loans disbursed including for State of Haryana since inception of the scheme is at Annexure-I.

- (b): The amount of loan approved under PM SVANidhi scheme for female and people belonging to weaker sections of society such as SC/ST beneficiaries, particularly in the Parliament Constituency of Sirsa is at Annexure-II.
- (c): Yes. Under PM SVANidhi Scheme, Government is incentivizing regular repayment of loans through an interest subsidy of 7% per annum and rewarding digital transactions, by way of cash back upto ₹1,200 per year. These provisions are available to all beneficiaries under the scheme across the country irrespective of their gender or Social status.

ANNEXURE-I REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 868 FOR DECEMBER 07, 2023

STATEMENT SHOWING STATE/UT-WISE DETAILS OF BENEFICIARIES AND LOANS DISBURSED UNDER PM SVANIDHI SCHEME

(As on 29.11.2023)

		1		
S No.	Name of State/UT	No. of Beneficiaries	Loan Disbursed	Disbursed Amount
				(in ₹ Crore)
1	Andaman & Nicobar Islands	531	877	1.3
2	Andhra Pradesh	3,02,881	4,01,397	529.6
3	Arunachal Pradesh	4,258	6,370	9.8
4	Assam	1,06,663	1,38,573	177.7
5	Bihar	93,642	1,15,725	141.5
6	Chandigarh	4,831	7,299	10.7
7	Chhattisgarh	69,316	96,517	131.6
8	Daman, Diu & Dadra & Nagar Haveli	1,979	2,799	3.7
9	Delhi	1,44,122	1,67,522	195.7
10	Goa	1,483	2,375	3.8
11	Gujarat	4,12,741	5,35,021	706.8
12	Haryana	1,05,644	1,24,240	149.6
13	Himachal Pradesh	5,097	8,570	15.0
14	Jammu And Kashmir	15,965	23,671	35.4
15	Jharkhand	72,053	85,745	103.4
16	Karnataka	3,13,220	4,18,650	567.4
17	Kerala	66,318	74,752	88.9
18	Ladakh	411	712	1.3
19	Madhya Pradesh	7,29,456	10,11,021	1404.1
20	Maharashtra	6,66,995	7,82,013	933.1
21	Manipur	9,362	12,310	15.6
22	Meghalaya	2,349	2,958	3.8
23	Mizoram	1467	1774	2.3
24	Nagaland	2,547	3,238	4.3
25	Odisha	53,961	79,919	113.7

S No.	Name of State/UT	No. of Beneficiaries	Loan Disbursed	Disbursed Amount (in ₹ Crore)
26	Puducherry	2,986	3,955	5.4
27	Punjab	1,35,791	1,62,234	192.3
28	Rajasthan	1,28,292	1,60,101	191.9
29	Sikkim	935	936	0.9
30	Tamil Nadu	3,55,902	4,61,079	593.9
31	Telangana	3,99,753	6,32,255	970.0
32	Tripura	4,859	6,525	8.9
33	Uttar Pradesh	12,34,462	16,76,382	2202.2
34	Uttarakhand	21,843	30,111	41.7
35	West Bengal	1,52,497	1,59,506	165.4
	Total	56,24,612	73,97,132	9722.8

Data Source: PM SVANidhi Portal

ANNEXURE-II REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 868 FOR DECEMBER 07, 2023

THE AMOUNT OF LOAN APPROVED FOR FEMALE AND PEOPLE BELONGING TO WEAKER SECTIONS OF SOCIETY SUCH AS SC/ST BENEFICIARIES, AT NATIONAL LEVEL AND PARTICULARLY IN THE PARLIAMENT CONSTITUENCY OF SIRSA UNDER PM SVANIDHI SCHEME.

(As on 29.11.2023)

(In ₹ in Cr.)

National Level	Female	sc	ST	ОВС	Minority
Amount of Loan Disbursed	4,223.72	1,848.01	291.07	4,302.56	794.37

Sirsa Parliamentary Constituency	Female	sc	ST	ОВС	Minority
Amount of Loan Disbursed	2.63	6.22	0.03	2.44	0.08

Data Source: PM SVANidhi Portal